

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA No. 40(ND)/2012

**IN THE MATTER OF:**

**Sh. Ramandeep Singh Ahluwalia & Ors. .... APPLICANT / PETITIONER**  
**Vs**  
**M/s Suntime Energy Ltd. & Ors. .... RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 23.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER :-** Ms. Jayshree Dagar, Advocate  
Mr. Saurabh Kalia, Advocate P-3  
Ms. Samridhi Gogia, Advocate P-3

**For the RESPONDENT :-** Mr. Vivek Pandey, Advocate

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 20<sup>th</sup> September 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**